## Government of India Ministry of Finance Department of Financial Services

### LOK SABHA

Unstarred Question No. 1152 Answered on Monday, December 11, 2023/Agrahayana 20, 1945 (Saka)

#### RIDF

#### 1152: SHRI SHRINIWAS PATIL

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of funds allocated from the Rural Infrastructure Development Fund (RIDF) for the State of Maharashtra in the financial year 2022-23 and year 2023-24;
- (b) the portion of the Rural Infrastructure Development Fund allocated to the district of Satara in Maharashtra; and
- (c) the details of monitoring mechanism under RIDF in order to ensure the timely completion and adherence to desired quality standards in creation of quality rural infrastructure?

#### **Answer**

# THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD)

- (a): Total amount of funds sanctioned from Rural Infrastructure Development Fund (RIDF) for the State of Maharashtra in the financial year 2022-23 is Rs.1,728.30 crore and proposals of Rs. 1,455.96 crore have been received for the year 2023-24.
- (b): NABARD allocates funds on the basis of a set of parameters to State Governments and their institutions. Projects worth Rs.28 crore were sanctioned under RIDF for district of Satara, Maharashtra in FY 2022-23.
- (c): The objectives of the monitoring mechanism of RIDF projects are: (i) Facilitate timely physical completion of the projects. (ii) Avoid cost/ time overrun. (iii) Ensure suitable mechanism for compliance with quality parameters. (iv) Identify new investment opportunities complementary and supplementary to rural prosperity. (v) Adherence to special terms and conditions of sanctions, if any.

The monitoring mechanism consists of field monitoring and state/ district level monitoring. High Power Committee (HPC) comprising of officials of State Government and NABARD review and monitor the progress in implementation of sanctioned projects. HPC meetings are required to be conducted every quarter.

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